

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/5/2018
NAME OF THE PETITIONER(S) : HEMCURE PHARMACEUTICALS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. D. DEVARAJAN	Consent of Petitioner	[Signature]
----	-----------------	--------------------------	-------------

ORDER

Counsel for the petitioner present. No representation on behalf of the respondent.
The matter is adjourned for hearing submissions by both the sides. Put up on
05.02.2018.

sd/-

S VIJAYARAGHAVAN)
Member(Technical)

sd/-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc